

ITEM NO.MM-1

COURT NO.5

SECTION XV

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.No.3 IN

CIVIL APPEAL NO(s). 1829 OF 2004

RAJASTHAN STATE ROAD TRANSPORT CORPN.

Appellant (s)

VERSUS

SHYAM BIHARI LAL GUPTA

Respondent(s)

Date: 05/09/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant(s)

Mr. Sushil Kumar Jain,Adv.

For Respondent(s)

Mr. Anis Ahmed Khan,Adv.

UPON hearing counsel the Court made the following

O R D E R

List this matter before the Bench which has disposed of the matter.

(O.P.Sharma)

Court Master

(Vijay Aggarwal)

Court Master